

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. No.388/1998

(10)

**HON'BLE DR. A. VEDAVALLI, MEMBER(J)**

New Delhi, the 7th March, 2000

Shri Hans Raj Singh  
S/o Shri Abhay Raj Singh  
R/o House No.A-1, Shiv Mandir Marg  
Mandawali, Fazalpur, Delhi 110 092

...Applicant

(By Advocate: Shri Ashok Agarwal - Not present)

Versus

1. M/s Indian Council of Agricultural Research  
Krishi Bhawan  
New Delhi

2. M/s Malaria Research Institute  
Through its Director  
20, Madhuban, Delhi 110 092

...Respondents

(By Advocate: Sikri & Company - Not present)

**O R D E R (ORAL)**

**HON'BLE DR. A. VEDAVALLI, MEMBER(J)**

None for the parties. No one was present for the applicant even on the earlier occasions, namely 1.3.2000 and 6.3.2000. It is seen that only proxy counsel were present who sought short adjournments. In the circumstances, it appears that the applicant is not interested in pursuing the case further. The O.A. is, therefore, dismissed for default and non-prosecution. No costs.

*A. Vedavalli*

(DR. A. VEDAVALLI)  
MEMBER(J)

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*Frank M.A. 25/3/00*